

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Jurisdiction Case No.5284 of 2019

In
Letters Patent Appeal No.43 of 2016

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Baidya Nath Jha

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Opposite Party/s

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with

Miscellaneous Jurisdiction Case No. 5191 of 2019

In
Letters Patent Appeal No.1880 of 2015

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Narayan Jha & Ors.

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Opposite Party/s

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with

Miscellaneous Jurisdiction Case No. 5283 of 2019

In
Letters Patent Appeal No.65 of 2016

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Indu Kant Mishra & Anr.

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Opposite Party/s

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Appearance :

(In Miscellaneous Jurisdiction Case No. 5284 of 2019)

For the Petitioner/s : Mr. Vikash Kumar Jha, Advocate

For the State : Mr. Prabhat Ranjan Singh, AC to AAG-15

For the BSSB : Mr. Shashank Shekhar Jha, Advocate

(In Miscellaneous Jurisdiction Case No. 5191 of 2019)

For the Petitioner/s : Mr. Hemant Kumar Jha, Advocate

For the State : Ms. Neetu Jha AC to GA-12

For the BSSB : Mr. S.S. Sundaram, Advocate

Mr. Ankit, Advocate

Mr. Aman Kumar, Advocate

(In Miscellaneous Jurisdiction Case No. 5283 of 2019)

For the Petitioner/s : Mr. Durga Nand Jha, Advocate

Mr. Vikash Kumar Jha, Advocate

For the State : Mr. Prabhat Ranjan Singh AC to AAG-15

For the BSSB : Mr. Shashank Shekhar Jha, Advocate

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CORAM: HONOURABLE MR. JUSTICE PARTHA SARTHY
and
HONOURABLE MR. JUSTICE KHATIM REZA



ORAL ORDER

(Per: HONOURABLE MR. JUSTICE PARTHA SARTHY)

6 16-01-2026

Re: M.J.C. no. 5284 of 2019

Let a show cause be filed on behalf of the Principal Secretary, Education Department, Government of Bihar (opposite party no.2) by the next date.

Re: M.J.C. no. 5191 of 2019

2. As prayed, learned counsel for the petitioners is granted two weeks time to file response to the show cause filed on behalf of the opposite party nos. 2 and 4.

Re: M.J.C. no. 5283 of 2019

3. Let a show cause be filed on behalf of the Principal Secretary, Education Department, Government of Bihar (opposite party no.2) within a period of two weeks.

4. Put up all these cases on 6.2.2026.

(Partha Sarthy, J)

(Khatim Reza, J)

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